

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 133/252/ND/2018

In the matter of:

M/s. Soma Green Energy Pvt. Ltd.
Vs.
ROC & Another.

....Appellant

....Respondent

Under Section: 252

Order delivered on 30.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent
For the IT

:
: Ms. Shefali Gupta, AROC
: Ms. Easha Kadian, Adv. for
Ms. Lakshmi Gurung, Adv.

ORDER

None for the appellant. ROC and income tax department have filed
reply. For further consideration on 29.08.2018.

— S/D —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh